

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.70 of 2009

Dated: 9th March, 2010

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**GVK Power (Goindwal Sahib) Limited Appellant (s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr.M.G. Ramachandran,
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Vishal Anand for R.1
Ms. Jayshree Anand with Mr. K.K. Mahalik (Rep.,)
for R.2
Mr. Arun Gupta (Rep), PSEB

ORDER

As agreed by the learned counsel for the parties, post the
matter on **25.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**